

**Rochnama Details**

Civil Register No.16-A-Diary  
IN THE COURT OF: J.M.-2nd Class-I  
Before: Sri Ashish Narain  
Dated 28-01-2022

S.N	Case No.	Purpose of Proceedings	Next/Disposal Date
1	CRI. CASE/5157/2013	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :10-03-2022
2	CRI. CASE/17919/2014	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :10-03-2022
3	CRI. CASE/4090/2013	Order Passed: Stage :ARGUMENTS Sub Satge :----	Next Date of Hearing :10-03-2022
4	Cr. Case Complaint (P)/713/2018	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :18-02-2022
5	Cr. Case Complaint (P)/758/2018	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :14-02-2022
6	Cr. Case Complaint (P)/1287/2012	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :16-02-2022
7	Cr. Case Complaint (P)/588/2020	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :04-02-2022
8	Cr. Case Complaint (P)/168/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :10-03-2022
9	Cr. Case Complaint (P)/640/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :04-02-2022
10	CRI. CASE/8229/2013	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :31-01-2022
11	CRI. CASE/7317/2013	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :18-02-2022

<b>No. of Cases Heard</b>	<b>11</b>
<b>No. of Cases listed</b>	<b>11</b>
<b>No. of Witness Examined</b>	
<b>No. of Cases Disposed</b>	<b>0</b>
<b>No. of IA.s Disposed</b>	
<b>No. of Cases Contested</b>	
<b>No. of Cases Uncontested</b>	
<b>No. of M.O.s marked</b>	
<b>No. of Exhibits Marked</b>	
<b>No. of Cases in Mediation</b>	
<b>No. of Cases in Arbitration</b>	
<b>No. of Cases in Lok Adalat</b>	
<b>No. of Cases in Conciliation for ADR</b>	
<b>No. of Cases Adjourned</b>	<b>0</b>

**Presiding Officer**